

HARYANA VIDHAN SABHA

Un-Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on Friday, the 27th
March, 2008.*

RECOVERY OF DEBT

125. SH. KARAN SINGH DALAL, MLA: Will the **Co-operation Minister** be pleased to state:-

- a) the details of the employees of the department of Cooperation including its agencies who have been issued notices or proceeded for recovery of any debt due from them of the department or of its institutions during the period from 1991 to till date; and
- b) the present position of such cases alongwith the action initiated against officers due to whose laxity the debt could not be recovered?

Chandigarh:

SUMIT KUMAR

The 5th March,
2008

Secretary,

Haryana Vidhan Sabha